

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.†3252**

**TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016/AGRAHAYANA 15, 1938  
(SAKA)**

**CASE PURSUED BY INTERPOL**

**†3252. SHRIMATI DARSHANA VIKRAM JARDOSH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of files operating in Interpol regarding culprits of India residing abroad or doing business from there or those absconding abroad; and**

**(b) the number of culprits apprehended or handed over to India by Interpol during the last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): As on 02.12.2016 712 Red Notices and 118 Blue Notices have been issued by INTERPOL on the request of various Law Enforcement Agencies of India for locating and/or arresting various culprits of India.**

**(b): INTERPOL does not apprehend culprits but facilitates in locating fugitives. Hence, question of handing over culprits to India by INTERPOL does not arise.**

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